

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 28 .02.2025

No.HC.V-30/1980/ 200B /Estt.#### Pursuant to the prayer of the Muslim employees of the Principal Seat of the Gauhati High Court, Guwahati, it is for information of all concerned that the Muslim employees of this Registry are allowed to leave the Office "half an hour" before the closing time of Office, during the period of "Ramadan" i.e. w.e.f. 02.03.2025 to 30.03.2025, subject to completion of works of urgent nature.

By Order

Sd/- Raktim Duarah

REGISTRAR GENERAL

Memo No.HC.V-30/1980/ 200 C /Estt.

Dated 28 .02.2025

Copy to:

1. The Registrar (Vig./ (Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Authority, Guwahati.
4. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
5. The Joint Registrar _____, Gauhati High Court, Guwahati.
6. The OSD (Protocol), Gauhati High Court, Guwahati.
7. The Deputy Registrar _____, Gauhati High Court, Guwahati.
8. The Deputy Registrar (In-charge of Court Masters/Stenographers), Gauhati High Court, Guwahati. She is requested to inform all the concerned Court Masters/Stenographers.
9. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
10. The Project Manager, Gauhati High Court, Guwahati with a request to upload the aforesaid notification in the High Court website.
11. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
12. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Court Manager, Gauhati High Court, Guwahati.
15. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
16. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
17. The Chief Security Officer, Gauhati High Court, Guwahati.
18. The Court Officer No. I and II, Gauhati High Court, Guwahati. He is also directed to inform all concerned Grade-IV staff.
19. The CA to the Registrar General.
20. The concerned Officers/staff.
21. The Order/Personal File.


REGISTRAR GENERAL
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